

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 486  
(To be answered on the 28<sup>th</sup> November 2024)**

**OPEN SKY POLICY**

**486. SHRI ESWARASAMY K**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is a fact that 'open sky' policy adopted by Government is putting adverse effect upon tourism sector in the country;**
- (b) if so, the details thereof;**
- (c) whether the Government propose to reconsider its policy and if not, the reasons therefor; and**
- (d) the steps proposed to be taken for minimizing its impact on tourism sector?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) Open Sky Agreements enable the enhancement of the air connectivity between two countries. They help the designated carriers of both the countries to mount unlimited operations subject to the availability of slots at respective airports. These agreements provide the opportunity to the Indian carriers as well as carriers of foreign countries to ramp up operations between India and the respective countries leading to enhanced air connectivity, which provides a conducive environment for growth of the tourism sector.**

**(b) to (d) Does not arise.**

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